

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **01.09.2022** (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(INS) No.311 of 2022 & IA No 651,652,653/2022	P. Sikkandar Vs Jiangsu Yinhe Electronics	S.Balajanaki Antony R. Julian	T.V. Sureshkumar

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2	Company Appeal(AT) (CH) No. 77 of 2022 & IA No 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd. Vs D Senthil Kumar & 9 Ors With	Sri Ram Venkatavaradan	AR.Ramanathan for Caveator
3	Company Appeal(AT) (CH) No. 79 of 2022 & IA No 728,729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Ramalinga Mills Pvt Ltd With	N.P.Vijaykumar	AR.Ramanathan for Caveator
4	Company Appeal(AT) (CH) No. 81 of 2022 & IA No 731/2022	G. Ramaraj Vs T. R. Dhinakaran With	Priyadarshini Natarajan	AR.Ramanathan for Caveator
5	Company Appeal(AT) (CH) No. 82 of 2022 & IA No 732/2022	D Kothai Vs D Senthil Kumar With	Vigneswaran.C	AR.Ramanathan for Caveator
6	Company Appeal(AT) (CH) No. 83 of 2022 & IA No733/2022	T R Dhinakaran Vs D Senthil kumar	Gowtham Kumar	AR.Ramanathan for Caveator

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7	TA No. 102/2021 (Comp App (AT) (INS) No. 647/2020) & I.A.No.734/2022	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & Anr With	Mahesh Thakur	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Malak M Bhatt Neeha Nagpal For Intervenor

8	TA No. 103/2021 (Comp App (AT) (INS) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors With	Abhishek Anand	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Sudhanshu Prakash R3 Malak M Bhatt Neeha Nagpal For Intervenor
9	Contempt Application (AT) No. 31 of 2020	Ramanathan Bhuvaneshwari Rp Vs Nishat Saleem & Anr With	Rajnish Sinha Shreya Kohli	Mahesh Thakur Vipul Ganda
10	Comp App. (AT)(CH)(Ins) No.244/2021	Ramanathan Bhuvaneshwari Vs Skylark Ithaca Buyers Welfare Association & Anr	RSA Law Consultants	V. Nallasenapathy R1 R2 Served on 25-10-21
11	Comp App (AT)(CH)(Ins) No. 301/2021& IA No. 638/2021	Ashique Ponnamparambath & Anr Vs BMW India Financial Services P Ltd	Ramya Subramaniam	Diwakar Maheswari Sankar Panicker for IRP

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT)(CH)(Ins) No. 322/2021	Tom K Thomas & 7 Ors Vs Kerala Chamber of commerce Industry	Terry V. James Jerin Asher Sojan	Vinod P V
13	Contempt Application (AT) No.7 of 2019 in CA (AT)(Ins)No. 552/2018 & Contempt Application (AT) No. 8 of 2019 in CA (AT)(Ins)No. 553/2018	Gandhar Oil Refinery India Ltd Vs RaguramaKrishnaraja & Anr	Nithin Saravanan Arumina Singh	Yogesh K Jagia Anirudh Wadhwa Alok Dhir For Intervenor
14	Comp. App (AT)(CH)(Ins) No. 45/2021	Power Grid corporation of India ltd Vs Aster Private Limited & 3 others WITH	M.S.Paul J Hudson Samuel	JVL Bharathi R1 NVS Associates -R2 Sivakumar -R3 VVSN Raju R4
15	Comp App (AT)(CH)(Ins) No. 162/2021	Jaguar Overseas Limited Vs Aster Private Limited & anr	M. Nagadeepak Lokeshwar Reddy Rohan Aloor	JVL Bharathi R1 Sivakumar Suresh R2

16	Comp App (AT)(CH)(Ins) No. 261/2022 & IA.No.553/2022	A.L.Sudershan Vs Syndicate Bank & Anr	M/s. Aiyar & Dolia	M.L. Ganesh R1 JVL Bharathi R2 / IRP
17	Comp App (AT)(CH)(Ins) No. 16/2022 & IA No. 34 & 35/2022	The Kerala State Electricity Board Ltd Vs Shri. Kumar Rajan RP & 2 Ors	K.R. Harin S. Satish	P.V. Vinod R1 Srishti Thukral R2 and R3
18	Comp App (AT)(CH)(Ins) No. 20/2022& IA No. 40 & 41/2022	The Kerala State Electricity Board Ltd &Anr Vs Merchem Limited	K.R. Harin S. Satish	Ravi Rajagopalan
19	Comp App (AT)(CH)(Ins) No. 31/2022& IA No. 61,62 & 63/2022	The Kerala States Electric Board Ltd Vs PVS Memorial Hospital P Ltd & Anr	K R Harin S. Satish	Bijoy P Pulipra R1
20	Comp App (AT)(CH)(Ins) No. 107/2022 IA No. 241/2022	Ms. Hemalatha K. Reddy Vs KPN Travels India Ltd	Priyadarshini Natarajan	Narasimha Varman
21	TA No. 133/2021 (Comp App (AT)(Ins) No.25/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd & 16 Ors	Jayesh Gaurav Krishna Kumar Ashish Mohan	Mr. Sri Kanth Mohan PCS for R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT)(CH)(Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors	Ravi Rajagopalan A. Chandra Shaker	Shabeer Ahamed R1 Rohit Gupta R3

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. Asst Registrar -PH No.: 044-2888 0504

2. For VC Link - nclatchennai@gmail.com